## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

(IB)-306(ND)/2017

IN THE MATTER OF:

APT Packaging Ltd.

APPLICANT / PETITIONER

Sheon Skincare Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy of India

Order delivered on 10.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. Rohit Rathi, Advocate

Mr. Rameshwar Totala, Advocate

For the RESPONDENT

:-

ORDER

Heard, Order Reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)